

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH**

M.A.No.2620/2006
in
OA NO.1386/2005

Allahabad, this the 16th day of September, 2008

HON'BLE SHRI JUSTICE M. VENKATESWARA REDDY, MEMBER(J)
HON'BLE SHRI SHAILENDRA PANDEY, MEMBER (A)

Arun Kumar Saxena
s/o Sri Satish Chandra Saxena
r/o 38-A, Railway Circular Road
Maitripuram,
Bichhya,
Gorakhpur - 273 012 (U.P.). ... Applicant

(By Advocate: Shri M.K.Sharma)

Versus

1. Union of India through
Ministry of Railway through
General Manager, NER, Gorakhpur.
2. General Manager,
North Eastern Railway,
Gorakhpur.
3. Chief Personnel Officer
North Eastern Railway,
Gorakhpur.
4. Chairman, Railway Recruitment Board
Gorakhpur. ... Respondents

(By Advocate: Sh. S.K. Anwar)

ORDER (Oral)

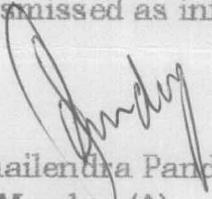
BY JUSTICE M. VENKATESWARA REDDY, MEMBER (J):

This OA is filed challenging the action of the respondents in not allowing the applicant to appear in the examination for selection to the post of Assistant Personnel Officer Group 'B'.

2. This Tribunal by an order dated 22.11.2005 granted an interim order directing the respondents to permit the applicant to

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appear in the examination with a stipulation not to declare his result. Thereafter, the applicant was permitted to appear in the examination and he also appeared and wrote the examination on 27.11.2005, and thereafter, the applicant obtained an order from this Court for declaration of his result. The result was declared and he failed in the examination. The object of filing of the OA having been achieved, nothing survives in this application for decision. Accordingly, the OA is dismissed as infructuous. No costs.


(Shailendra Pandey)
Member (A)


(Justice M. Venkateswara Reddy)
Member (J)

/nsnrsp/